

(b) the details of the scheme ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Modernisation and augmentation of switching and transmission network to give stable telecom facilities in Cachar district of Assam during Seventh Five Year Plan.

(b) The information is given in the attached statement.

Statement

The Details of Schemes Proposed during 7th Plan:

1. Automatisation of Hailakandi and Karimganj exchanges.

2. Provision of microwave link between Silchar and Aizwal.

3. Trunk exchange (T-43) at Hailakandi.

4. Fourteen Long Distance Public Telephones are planned to be provided in Cachar district, *i.e.* 7 under MARR scheme and 7 on Open Wire line system.

Rural Electrification in Tripura and Meghalaya

4436. SHRI AJOY BISWAS : Will the Minister of ENERGY be pleased to state :

(a) the total number of villages in Tripura and Meghalaya respectively;

(b) the total amount sanctioned for rural electrification for Tripura and Meghalaya in the Seventh Five Year Plan; and

(c) the criteria being followed in this respect ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) The total number of villages in Tripura and Meghalaya, as per 1971 census, are 4727 and 4583 respectively.

(b) An amount of Rs. 15 crores in the case of Tripura and Rs. 24 crores in the case of Meghalaya have been allocated for rural electrification during Seventh Five Year Plan.

(c) The provision for RE (Normal) Programme, financed by Rural Electrification Corporation, is built into the State Plans on the basis of 10% annual step up over the approved allocation of the year 1984-85. Under State Plan, Minimum Needs Programme provision is provided depending upon the resources of the State and competitive claims of Generation, Transmission and Distribution Programme.

Requirement and Supply of Electricity

4437. SHRI AJOY BISWAS : Will the Minister of ENERGY be pleased to state :

(a) the requirement and supply of electricity during 1983-84, and 1984-85, State-wise details thereof; and

(b) the steps taken by Government to narrow down the gap between requirement and supply of electricity in the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) State-wise requirement and availability of power during 1983-84 and 1984-85 is indicated in the statement attached.

(b) In order to further increase power availability in the country, a number of measures are being taken. These measures include maximisation of generating from the existing capacity, expeditious commissioning of on-going projects, reducing T and D losses etc.

Statement
(*Actual Power Supply Position*)

(Figures in MU Net)

State/System/Region	1983-83	1984-85
1	2	3
Northern Region		
Haryana		
Requirement	4536	5571
Availability	4204	3963
Deficit (%)	—332 (7.3)	—1608 (28.9)
Himachal Pradesh incl. BSL		
Requirement	521	614
Availability	536	650
Surplus (%)	+15 (2.9)	+36 (5.8)
Jammu and Kashmir		
Requirement	1510	1549
Availability	1214	1270
Deficit (%)	—296 (19.6)	—279 (18.0)
Punjab incl. NFF		
Requirement	8644	9585
Availability	7787	7741
Deficit (%)	—857 (9.9)	—1844 (19.2)
Rajasthan		
Requirement	5996	6570
Availability	5617	5903
Deficit (%)	—379 (6.3)	—667 (10.2)

1	2	3
Uttar Pradesh		
Requirement	15154	16352
Availability	13028	14193
Deficit (%)	—2126 (14.0)	—2159 (13.2)
Delhi		
Requirement	3614	4175
Availability	3811	4448
Surplus (%)	+197 (5.4)	+273 (6.5)
Chandigarh		
Requirement	279	306
Availability	278	303
Deficit (%)	— 1 (0.4)	— 3 (1.0)
Total Northern Region		
Requirement	40254	44722
Availability	36475	38471
Deficit (%)	—3779 (9.4)	—6251 (14.0)
Western Region		
Gujarat		
Requirement	11751	12565
Availability	11846	12784
Surplus (%)	+ 95 (0.8)	+219 (1.7)
Madhya Pradesh		
Requirement	8602	9810
Availability	8701	10232
Surplus (%)	+ 99 (1.2)	+422 (4.3)

1	2	3
Maharashtra incl. Goa		
Requirement	24337	24055
Availability	20858	23102
Deficit (%)	—3479 (14.3)	—953 (4.0)
Total Western Region		
Requirement	44690	46430
Availability	41405	46118
Deficit (%)	—3285 (7.4)	— 312 (0.7)
Southern Region		
Andhra Pradesh		
Requirement	9899	11287
Availability	10045	12036
Surplus (%)	+146 (1.5)	+749 (6.6)
Karnataka		
Requirement	9610	10277
Availability	8299	9532
Deficit (%)	—1311 (13.6)	—745 (7.2)
Kerala		
Requirement	4466	4775
Availability	3704	4662
Deficit (%)	—762 (17.1)	—113 (2.4)
Tamil Nadu inclu. Pondicherry		
Requirement	13015	13390
Availability	10449	13580
Surplus/Deficit (%)	—2566 (19.7)	+ 190 (1.4)

1	2	3
Total Southern Region		
Requirement	36990	39729
Availability	32497	39810
Surplus/Deficit (%)	—4493 (12.1)	+ 81 (0.2)
Eastern Region		
Bihar		
Requirement	4389	4418
Availability	2635	2678
Deficit (%)	—1754 (40.0)	—1740 (38.4)
West Bengal incl. Sikkim		
Requirement	7172	6769
Availability	6109	6621
Deficit (%)	—1063 (14.8)	—148 (2.2)
Damodar Valley Corporation		
Requirement	5602	6576
Availability	5134	5344
Deficit (%)	—468 (8.3)	—1232 (18.7)
Orissa		
Requirement	4681	5194
Availability	3948	4339
Deficit (%)	—733 (15.7)	—855 (16.5)
Total Eastern Region		
Requirement	21844	22957
Availability	17826	18982
Deficit (%)	—4018 (18.4)	—3975 (17.3)

1	2	3
North Eastern Region		
Requirement	1506	1594
Availability	1490	1632
Surplus/Deficit (%)	— 16 (1.1)	+ 38 (2.4)
Total All-India		
Requirement	145284	155432
Availability	129693	145013
Deficit (%)	—15591 (10.7)	—10419 (6.7)

[*Translation*]**Opening of Post Offices and Sub-Post Offices in Hill Districts of Uttar Pradesh**

4438. SHRI HARISH RAWAT : Will the Minister of COMMUNICATIONS be pleased to states :

(a) whether branch post offices of sub-post offices have been opened in all the places found suitable in the hill districts of Uttar Pradesh during the last five years;

(b) if not, the district-wise number of places in the eight districts which were found suitable for opening of post offices but these have not been opened at those places;

(c) whether his Minister propose to open branch Post Offices or Sub-Post Offices at all these places by the end of this year; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Branch Post offices and sub-post offices found suitable according to departmental norms in the hill districts of Uttar Pradesh

upto the time of imposition of ban on creation of posts have been opened.

(b) Does not arise.

(c) and (d). On account of the existing ban on creation of posts there is no programme being implemented at present to open new post offices. However, under a new scheme introduced with effect from 16.8.85, licenses can be granted to suitable institutions/individuals to undertake specified items of postal work in their localities/villages on commission basis.

Construction of Departmental Residential Flats for Employees of Posts and Telegraphs in Hill Areas

4439. SHRI HARISH RAWAT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether he is aware that the employees of his Ministry working in hill areas of the country have to face acute accomodation problem;

(b) if so, whether any scheme is likely to be formulated for building departmental residential flats on priority basis for the employees working in these areas; and

(c) if so, the details thereof ?